

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

1. IA 2920/2023 in C.P. (IB)/4455(MB)2019

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2023**

**NAME OF THE PARTIES:**      **Prakash Dattatraya Naringrekar Vs.**  
   **Nanai Dairy Pvt Ltd**  
   **IN THE MATTER OF**  
   **Bank of Maharashtra**  
   **V/s**  
   **Nanai Dairy Pvt. Ltd.**

**APPEARANCE:**

**FOR RP**

: Mr. Prakash Dattatraya Naringrekar

**Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 2920 of 2023:-** Counsel for the Applicant present. The present Application filed by the Resolution Professional placing on record 3<sup>rd</sup> Progress report of CIRP of the Corporate Debtor Company. The same is taken on record, no order is called for. Accordingly, **IA 2920 of 2023** is **disposed of as allowed.**

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**

13.07.2023  
ANKIT

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**